	Annexure – 6	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
-	on:	
	List of operational creditors (Employees)	
	List of operational electrons (Employees)	(Amount in₹)
		(Alliount IIIX)

NOT APPLICABLE BECAUSE IT WAS DECIDED UNDER SEC 12A

Sl. No.	Name of authorised of	Name empl		ils of eceived	Details of claim admitted			Amount of contin-	Amount of any	Amount of claim	Amount of I claim not i		
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
								- 11					